

R.O.C. **GOB(I) 39/2018**

.....No.....

D.DIS.



HIGH COURT OF KARNATAKA

BENGALURU- 560 001

DATE: **05.03.2020**

NOTIFICATION

The functional promotion to the following DISTRICT JUDGES (ENTRY LEVEL) as **DISTRICT JUDGE (SELECTION GRADE)** is granted in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006 and LAW 147 LAC 2009 dated 24.06.2010 in the pay scale of Rs.57700-1230-58930-1380-67210-1540-70290 with effect from the dates mentioned against their names:

Sl. No.	Name of District Judge (Entry Level) Sri/Smt.	Date of grant of functional promotion to the cadre of District Judge (Selection Grade)
1	2	3
1.	Anna Saheb Shankar Sadalge (Retired)	01.06.2018
2.	V. B. Suryavamshi (Retired)	01.06.2018
3.	Vipula M.B. Poojari	06.06.2018
4.	Damanagowda Veeranagouda Patil	01.06.2018
5.	Devendrappa Yamanappa Basapur (Retired)	01.06.2018
6.	Krishnaraj Bhimarao Asode	01.06.2018
7.	Geetha K.B.	01.06.2018
8.	Kalpana M. Kulkarni	01.06.2018
9.	Muralidhara Pai B.	03.06.2018
10.	Ravi N.M. (Retired)	01.06.2018
11.	M. Shobha	06.06.2018
12.	Bhairappa Shivaling Naik	10.06.2018
13.	M.L. Raghunath	05.06.2018
14.	Lekkadappa Jambigi	03.06.2018
15.	Mallikarjuna Gouda	01.06.2018
16.	B.G. Ramaa	03.06.2018

1	2	3
17.	Naik Ravi Manjappa	31.01.2019
18.	Rajashekhar Venkangouda Patil	24.01.2019
19.	Roopa Shivappa Naik	25.01.2019
20.	Tyagaraja N. Inavally	27.01.2019
21.	Sadashiv Siddappa Sultanpuri	03.02.2019
22.	Subramanya J.N.	29.01.2019
23.	Gopala (Retired)	07.02.2019
24.	Yadav Vanamala Anandrao	29.01.2019
25.	Basavaraj S. Chegaraddi	31.01.2019
26.	Jinaralakar Bheemarao Lagamappa	27.01.2019
27.	Susheela	24.01.2019

BY ORDER OF THE HIGH COURT,



(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To:



The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

Copy for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the officer/s concerned.
2. All the Prl. District & Sessions Judges in the State – with a request to serve a copy of this Notification to the officer/s concerned.
3. The Prl. Judge, Family Court, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
4. The Officers concerned – through the respective Heads of Unit.
5. The Registrar General/ Registrar (Vigilance) / Registrar (Statistics & Review)/ Registrar (Administration)/ Registrar (Computers) / Registrar (Judicial)/ Registrar (Recruitment)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.

6. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
12. The Registrar, Karnataka Appellate Tribunal, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
13. The Accountant General (A & E) in Karnataka, Bengaluru.
14. The Section Officers of RPS/GOB-II/R&SB/HVC/HCB/HCL & HRMS Branches of this office.
15. Office copy.